



LawInternships
The Online Law School

LEX CONCIETA

FOUNDATION MONTH: THE ANNUAL FEST

May 20th to 23rd, 2021



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About LawInternships

(The Online Law School)

LawInternships is an Online Law School which shall extensively provide educational services. LawInternships provides opportunities in the field of law to the students pursuing undergraduate or postgraduate programs. We assist in providing Internship opportunities for gaining professional experience as well as improving legal skills while being enrolled in a full time program. The objective is to provide a credible platform for the law students to fulfill educational requirements by imparting practical exposure and relevant skills. The uniqueness of this school is to unlatch a law school whereby students get an opportunity to hone their skills outside a classroom and provide wide ranging services to the students for their holistic development.

About Lex Concieta

Lex Concieta is a one of its kind to mark a celebration anniversary of LawInternships. It is a curated event to bring students of different backgrounds to come together with a motive to present, prove and conduct something with common goals. It provides an excellent platform to showcase and develop a multifaceted personality to face the real world. It comprises of some fresh and traditional set of competitions carefully designed for the growth of the mind of a law student in particular, where one's skills are tested.

National Maxim Bee Competition, 2021

May 20, 2021

Eligibility criteria & Composition

- This competition is open for all the law students from Different recognized Universities/Colleges/Institutions across the country. Multiple teams are allowed from University/College/Institute.
- This is an individual event.

Important Details

- Mode: Zoom/Google Meet platform
- Registration Fee: INR 399/-
- Registration Link: <https://forms.gle/hfg7gx15wFeznXH08>
- The participants are required to complete the “Provisional Registration” through the Google Form link annexed below which shall be done on or before May 10, 2021, 11:59 PM IST.
- The “Final Registration” shall be considered to be completed only after the participants make the payment of the registration fees which shall be done on or before May 13, 2021 11:59 PM IST.

Prize

1. Winner- INR 3,000/- +Certificate of Merit + Internship Opportunity
2. 2nd Winner - INR 2,000/- + Certificate of Merit + Internship Opportunity
3. Participation Certificate to every registered participant.
4. Top 5 participants will be provided internship opportunity.
5. Qualification certificate to top 16 individuals qualifying Round 1.

Rules

- The dress code must be business formals.
- The competition shall be conducted in two rounds.
- Both rounds will be conducted on same day.
- In Round I, an objective type test shall be conducted for all the teams which shall consist of 20 MCQs (based on correct spelling, meaning, application, relevance of legal maxims). Maximum time allowed shall be 20 minutes. Each correct response shall be awarded with +1 mark and each incorrect response shall be awarded with -0.25 marks. No response shall be awarded with 0 marks.
- The top 16 individuals from Round 1 securing relatively higher marks shall be carried forward to Round II. Round II shall be an oral round in which each team shall be asked a total of 10 questions turn by turn. The questions shall be based on correct spelling, meaning, application, relevance of legal maxims. Each correct response carries 10 marks. There shall be no negative marking for incorrect response. Each team shall be allowed only 30 seconds to answer a question. The team scoring the maximum marks shall be declared the winner. The team scoring second highest marks shall be declared the Runner up.

2nd National Law Quiz Competition, 2021

May 22, 2021

Eligibility criteria & Composition

- This competition is open for all the students from Different recognized Universities/Colleges/Institutions across the country. Multiple teams are allowed from University/College/Institute.
- This is an individual event.

Important Details

- Time: 03:00 PM onwards
- Registration Fee: INR 299/-
- Registration Link: <https://forms.gle/hfg7gx15wFeznXHo8>
- The participants are required to complete the “Provisional Registration” through the Google Form link annexed below which shall be done on or before May 10, 2021, 11:59 PM IST.
- The “Final Registration” shall be considered to be completed only after the participants make the payment of the registration fees which shall be done on or before May 13, 2021 11:59 PM IST.
- On successful registration,detailed description of the Competition shall be provided.

Prize

1. Winner- INR 3,000/- +Certificate of Merit + Internship Opportunity
2. 2nd Winner - INR 2,000/- + Certificate of Merit + Internship Opportunity
3. Participation Certificate to every registered participant.
4. Top 5 participants will be provided internship opportunity.

Rules

- The dress code must be business formals.
- Objective type questions: multiple choices, true/false statements only.
- The questions revolve around the amendments in various legislations due to the ongoing pandemic including but not limited to Labour Laws, Epidemic Disease Act, IBC and Human Rights Laws.
- The questionnaire shall consist of 60 (sixty) questions for 120 (One Hundred Twenty) marks to be responded within a time-frame of 60 (sixty) minutes.
- In a scenario wherein two or more students secure the same marks, a tie-breaker quiz consisting of 10 objective type questions shall be pitched in.
- A student securing the highest marks shall be the Winner.

National Impromptu Competition, 2021

May 23, 2021

Eligibility criteria & Team Composition

- This competition is open for all the law students from Different recognized Universities/Colleges/Institutions across the country. Multiple teams are allowed from University/College/Institute.
- This is an individual event.

Important Details

- Date: May 23, 2021
- Time: 11:00 AM onwards
- Registration Fee: INR 299/-
- Mode: Zoom/ Google Meet Platforms
- Registration Link: <https://forms.gle/hfg7gx15wFeznXHo8>
- The participants are required to complete the “Provisional Registration” through the Google Form link annexed below which shall be done on or before May 10, 2021, 11:59 PM IST.
- The “Final Registration” shall be considered to be completed only after the participants make the payment of the registration fees which shall be done on or before May 13, 2021 11:59 PM IST.

Prize

1. Winner- INR 3,000/- +Certificate of Merit + Internship Opportunity
2. 2nd Winner - INR 2,000/- + Certificate of Merit + Internship Opportunity
3. Participation Certificate to every registered participant.
4. Top 5 participants will be provided internship opportunity.

Rules

- Each participant shall be required to choose the topic through numbers given by OC.
- Each participant shall be given 1 minute time as preparation time.
- Each participant shall be allowed a time of 2 minutes to speak upon the assigned topic.
- There is only one round in this competition.
- The participant shall be judged on the basis of their content and spontaneity.

National Article Writing Competition, 2021

Eligibility criteria & Composition

- This competition is open for all the students from Different recognized Universities/Colleges/Institutions across the country. Multiple teams are allowed from University/College/Institute.
- This is an individual event.

Important Details

- Registration Fee:•INR 300/- (Single author), INR 500/- (in case of Co-author)
- Registration Link: <https://forms.gle/hfg7gx15wFeznXHo8>
- The participants are required to complete the “Provisional Registration” through the Google Form link annexed below which shall be done on or before May 10, 2021, 11:59 PM IST.
- The “Final Registration” shall be considered to be completed only after the participants make the payment of the registration fees which shall be done on or before May 13, 2021 11:59 PM IST.

Perks

1. Winner- INR 3,000/- +Certificate of Merit + Internship Opportunity
2. 2nd Winner - INR 2,000/- + Certificate of Merit + Internship Opportunity
3. Participation Certificate to every registered participant.
4. Top 5 participants will be provided internship opportunity.
5. Top 10 articles will be published in Aperiio Jus Law Journal Vol 1 Issue 1.

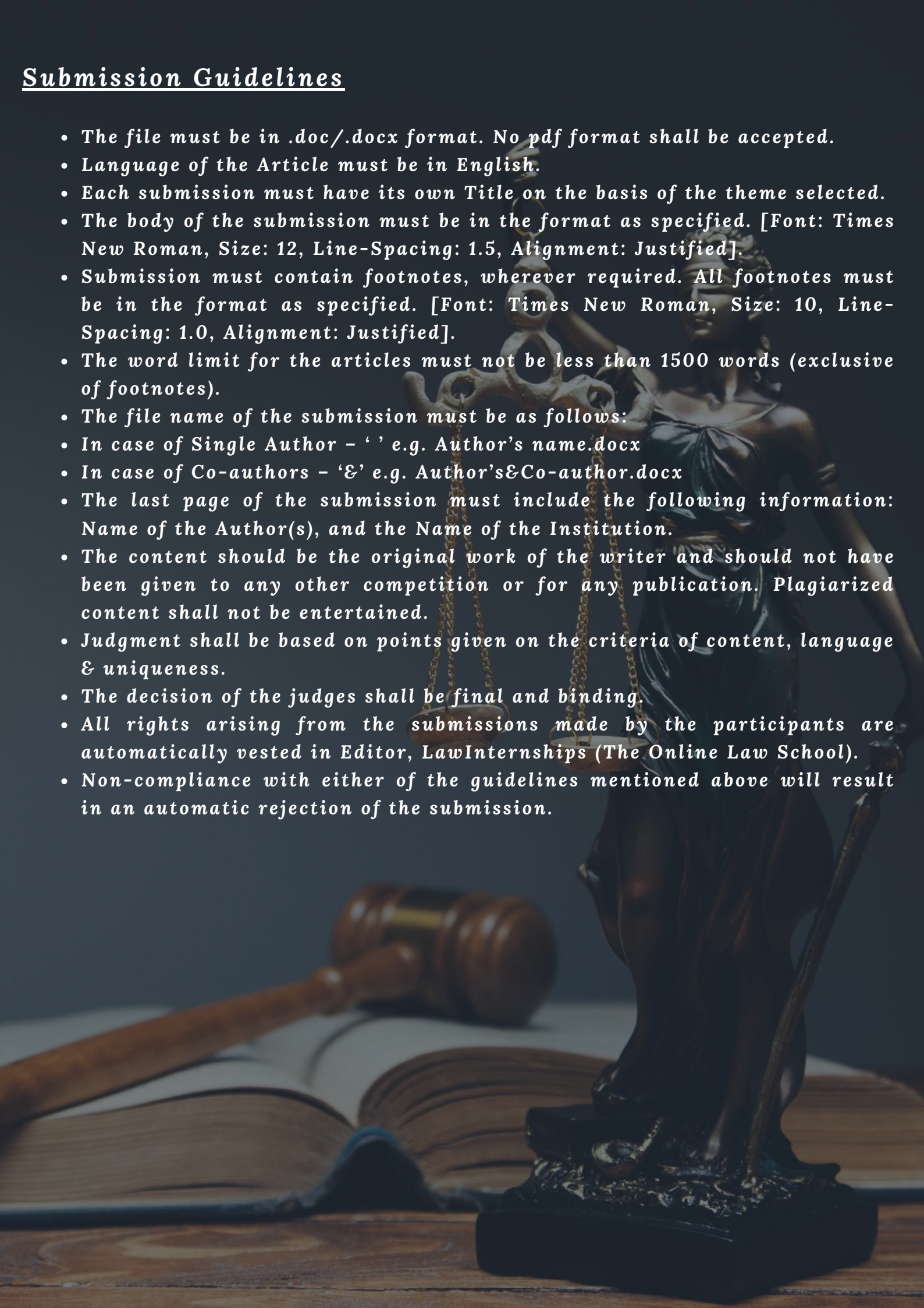
Themes

- Media as a fourth pillar.
- The Role of UN Agencies and International Law in containing Pandemics
- The Power, Responsibilities and Limitations of Judiciary During a Health Emergency
- Turbulence in Trade and Economy amidst a Pandemic.

Submission Deadline

- Last date to submit article is on or before May 18, 2021, 11:59 PM.
- Submissions are to be made at submissions.lawinternships@gmail.com and cc at info@lawinternships.in.
- After submission deadline, no article will be accepted. If delay is caused due to some emergency, the acceptance of submission will be a discretion of OC.

Submission Guidelines

- The file must be in .doc/.docx format. No pdf format shall be accepted.
 - Language of the Article must be in English.
 - Each submission must have its own Title on the basis of the theme selected.
 - The body of the submission must be in the format as specified. [Font: Times New Roman, Size: 12, Line-Spacing: 1.5, Alignment: Justified].
 - Submission must contain footnotes, wherever required. All footnotes must be in the format as specified. [Font: Times New Roman, Size: 10, Line-Spacing: 1.0, Alignment: Justified].
 - The word limit for the articles must not be less than 1500 words (exclusive of footnotes).
 - The file name of the submission must be as follows:
 - In case of Single Author - ' ' e.g. Author's name.docx
 - In case of Co-authors - '&' e.g. Author's&Co-author.docx
 - The last page of the submission must include the following information: Name of the Author(s), and the Name of the Institution.
 - The content should be the original work of the writer and should not have been given to any other competition or for any publication. Plagiarized content shall not be entertained.
 - Judgment shall be based on points given on the criteria of content, language & uniqueness.
 - The decision of the judges shall be final and binding.
 - All rights arising from the submissions made by the participants are automatically vested in Editor, LawInternships (The Online Law School).
 - Non-compliance with either of the guidelines mentioned above will result in an automatic rejection of the submission.
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2nd National Judgment Writing Competition, 2021

Eligibility Criteria & Composition

- The Participant(s) should currently be pursuing their Bachelor's Degree in law being enrolled either in 3 year LLB course or 5 year integrated LLB course from any recognized University/College.
- A team must necessarily comprise of one or two participants.

Note: Two participants from different University can also apply as a team. (Cross-university teams)

Important Details

- Date of release of problem: April 26, 2021
- Registration Fee:
 1. Individual Registration: 300/-
 2. Team Registration(of two)- INR 500/-
- Registration Link: <https://forms.gle/hfg7gx15wFeznXH08>
- The participants are required to complete the "Provisional Registration" through the Google Form link annexed below which shall be done on or before May 10, 2021, 11:59 PM IST.
- The "Final Registration" shall be considered to be completed only after the participants make the payment of the registration fees which shall be done on or before May 13, 2021 11:59 PM IST.
- Problem will be released to participants individually via e-mail, only after the provisional registration process is completed.

Prizes

1. Winner- INR 3,000/- +Certificate of Merit + Internship Opportunity
2. 2nd Winner - INR 2,000/- + Certificate of Merit + Internship Opportunity
3. Participation Certificate to every registered participant.
4. Top 5 participants will be provided internship opportunity.
5. -Top 5 judgments will be published in THECOMMUNIQUE-YOUR MONTHLY NEWSLETTER
6. Free Workshop will be conducted.

Submission Deadlines

- Last date to submit judgment is on or before May 18, 2021, 11:59 PM.
- Submissions are to be made at submissions.lawinternships@gmail.com and cc at info@lawinternships.in.
- After submission deadline, no judgment will be accepted. If delay is caused due to some emergency, the acceptance of submission will be a discretion of OC.

Format Guidelines

- Cover Page shall consist of the following essentials:

1. Name of the Competition
2. Name of the Court
3. Presiding officer
4. Date of delivery of Judgement
5. Case Number
6. Name of the Parties. (for e.g. A vs. B)
7. Advocates appearing on the behalf of the Parties (only if mentioned in the proposition.)
8. Team Code
9. Other relevant details

Submission Format

- The language of the submission should necessarily restricted to English.
- Word limit: 1500-2500 (including footnotes)
- Format: The submissions should be made in MS Word/ .doc/.docx and PDF format. Both formats must be attached. The submissions must be in Times New Roman, Size 12 with 1.5 Line Spacing.
- Page Number: Bottom right
- Team Code should be necessarily mentioned in every page.
- Citation methodology to be followed in Bluebook 19th or 20th Edition.

Penalties

- Notwithstanding, any other rule, following are the penalties which shall be levied on participants on grounds of proven misconduct in any manner, whatsoever:
- Disqualification on grounds of:
- Non-Submission of Judgment
- Upon disclosure of the identity of the participant (name and college name) in the submission.
- Deduction of the marks on grounds of:
- Submission of Judgment not complying with the above-mentioned rules shall attract a penalty of two marks.
- Submission of Judgment (Soft Copy) after the date of submission shall attract the penalty of ten marks per day.
- Participants must be very careful about their contents. We will entertain original works only. Maximum limit to which plagiarism would be entertained is 10% (excluding citations), if the same is found beyond this limit it would attract negative marking.

National Memorial Drafting Competition, 2021

Eligibility Criteria & Composition

- A team can consist of two members. Any number of teams may register from a single institution. There is no restriction on the number of eligible teams from one institution.
- The students who are currently enrolled in either any 5 years or 3 years LL.B. course or LL.M. program are eligible to take part in the competition.
- The competition allows 'cross-institutional'. The participants from different institutions may come together to form a team for participation in the contest.

Important Details

- Date of release of problem: April 26, 2021
- Registration Fee: Team Registration (of two)- INR 700/-
- Registration Link: <https://forms.gle/hfg7gx15wFeznXH08>
- The participants are required to complete the "Provisional Registration" through the Google Form link annexed below which shall be done on or before May 10, 2021, 11:59 PM IST.
- The "Final Registration" shall be considered to be completed only after the participants make the payment of the registration fees which shall be done on or before May 13, 2021 11:59 PM IST.
- Problem will be released to participants individually via e-mail, only after the provisional registration process is completed.

Prize

1. Best Respondent Memorial- INR 3,000/- + Certificate of Merit + Internship Opportunity
2. Best Appellate Memorial- INR 3,000/- + Certificate of Merit + Internship Opportunity
3. Top 5 students will be provided with internship opportunity.
4. Participation Certificate to every registered participant.

Rule for Memorial Drafting

- All teams must submit Memorial/ Written Submission for only 'one side'. The side shall be determined by the organizers on a random basis upon the successful registration for the competition.

Submission Deadline

- Last date to submit memorial is on or before May 18, 2021, 11:59 PM.
- Submissions are to be made at submissions.lawinternships@gmail.com and cc at info@lawinternships.in.
- After submission deadline, no memorial will be accepted. If delay is caused due to some emergency, the acceptance of submission will be a discretion of OC.

Organising Committee

OC CHAIRPERSON

Mr. Adil, Director,
LawInternships

Event Head

Ms. Simi Varghese,
Corporate Relations &
Event Head,
LawInternships

Chief Strategic Advisor

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Nitya Pillai: +91 78389 29982

Simran Soni: +91 95296 06408

Important Note:

- Clarifications shall be entertained till May 5, 2021, 11:59 PM.
- Result of all events will be announced on May 23, 2021.
- Decision of the Organizing Committee shall be binding in interpretation of any rule or for any query or otherwise.

Our Knowledge Partner:



Our Firm Partner:



Our Media Partners:

